

GOVERNMENT OF ASSAM
ASSAM STATE DISASTER MANAGEMENT AUTHORITY
ANCILLARY BLOCK, JANATA BHAWAN, DISPUR, GUWAHATI-781006
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ORDER

No. ASDMA.20/2020/ 84

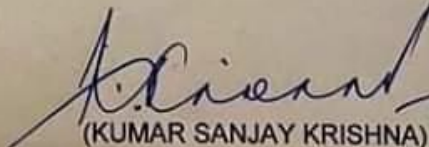
Dated 5th July, 2020.

In continuation of Notification No. ASDMA.20/2020/ 83 dated 4th July, 2020 and in partial modification of the same, the following activities are allowed for the week between **5th July, 2020 and 12th July, 2020** with strict observance of all COVID 19 in **Kamrup Metropolitan District**:-

1. All stand-alone Grocery shops are allowed to operate between **11 AM and 4 PM from Monday to Friday (6th July, 2020 to 10th July, 2020)**. Shopkeepers and customers shall have to wear masks, hand gloves and maintain social distancing. Responsibility of maintenance of social distancing will be on the shop owner and failure to do so will be viewed very seriously and may entail summery closure of defaulting shops. Maintenance of price line and prevention of artificial shortage will be the responsibility of shop keepers and Food, Civil Supplies and Consumer Affairs Department;
2. Whole sellers of grocery items are allowed to replenish stocks of retailers on Sunday (**5th July, 2020**) and Tuesday (**7th July, 2020**) between 12-00 Noon and 6 PM;
3. House to house sale of fruits and vegetables etc. shall be allowed between 8 AM and 2 PM on Monday and Wednesday (**6th & 8th July, 2020**);

No roadside vending of any fruit, vegetable, fish etc will be allowed;

All other restrictions as imposed vide our order no. ASDMA.24/2020/Part-1/76 dated 26th June,2020 and ASDMA.20/2020/ 83 dated 4th July, 2020 shall remain in place.


(KUMAR SANJAY KRISHNA) 5/7/2020
Chief Secretary, Assam

Copy to:- All Concerned.